

**STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021 (AS ON 31-12-2020)**

- |                                     |                        |                        |                   |
|-------------------------------------|------------------------|------------------------|-------------------|
| 1. Name of the officer (in full)    | : MADAN MOHAN KHANTWAL | 4. Date of appointment | : 20-08-2019      |
| 2. Service to which officer belongs | : FSSAI                | 5. Present pay         | : PL-10, 67,000/- |
| 3. Present Post held                | : ASSTT DIR (VIG/HR)   | 6. Date of birth       | : 03-09-1969      |
| 7. Section where employed           | : HR DIVISION          |                        |                   |

Name of district, sub-division, Taluk and Village in which the property is situated	Name and details of property		Present value	If not in own name, state in whose name held and his/her relationship to the Govt employee	How acquired, whether by purchase, lease, mortgage, inheritance, gift or otherwise, with date of acquisition and name with details of person/persons from whom acquired	Annual income from the property	Remarks
	Housing & other Building	Land					
Vill – Ramgarh, Mauja Sheesambara, Pargana-Pachchuwadun, District – Dehradun, Uttarakhand	---	178.47 Sq Mtr at Khasra No.972, Rakba No. 1921	Rs.3.00 lakh	Own name	Acquired by purchase on 20-06-2011 from : (i) Ms. Saraswati Thapliyal, R/o 48, Hathi Badkalan, District Dehraudn, Uttarakhand; (ii) Ms. Alka Bhatt, R/o 58, Arya Nagar, District Dehraudn, Uttarakhand; and (iii) Ms. Beena Devi, R/o Vill. Mothrowala, District Dehraudn, Uttarakhand;	NIL	

Signature :

Name : Madan Mohan Khantwal

Designation : Assistant Director

Date : 04-01-2021

*Madan*  
04-01-2022